

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2386

ANSWERED ON:17.08.2006

FUNDS TO WEST BENGAL SCS AND STS DEVELOPMENT AND FINANCE CORPORATION

Barman Shri Ranen

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the funds sanctioned for West Bengal SCs and STs Development and Finance Corporation for 2006-07;
- (b) whether there is any dispute between the State channelising agencies and Union Government on the funds sanctioned to it; and
- (c) if so, the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) The National Scheduled Castes Finance and Development Corporation has sanctioned an amount of Rs. 4.51 crore to the West Bengal Scheduled Castes and Scheduled Tribes Development and Finance Corporation during the current financial year.
- (b) & (c) No Sir.